

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 72 OF 2019**

**Dated: 17th October, 2019**

**In the matter of:**

**Power Company of Karnataka Ltd.**

**.... Appellant(s)**

**Versus**

**Udupi Power Corporation Ltd**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **18.12.2019**.

**Court Master**

NR